

(b) if so, whether Government are aware of the fact that in the private sector big monopolies and industrialists exploit the labourer by not paying the provident fund and they do not listen to the Ministry's advice; and

(c) what alternative Government think as a policy to protect the working class ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : (a) The Prime Minister emphasised the fact that greater production is the foremost need at present.

(b) and (c). All the coverable monopolies houses are covered under the Employees' Provident Funds and Family Pension Fund Act. Where there are defaults, appropriate steps are taken to ensure compliance with the provisions of the Act and Schemes framed thereunder.

नौकरी की सूचना देने के बारे में रोजगार कार्यालयों का योगदान

3178. श्री एम० एस० पुरती : क्या अब मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या स्कूल स्तर की शिक्षा प्राप्त व्यक्ति केवल अपने संबंधियों और मित्रों से जानकारी प्राप्त करते हैं जबकि स्नातक स्तर की शिक्षा प्राप्त व्यक्ति अधिकांशतः केवल समाचार पत्रों से रोजगार संबंधी जानकारी प्राप्त करते हैं और इस संबंध में रोजगार कार्यालयों का योगदान अत्यन्त कम है; और

(ख) यदि हां, तो उस मामले पर विचार करने के पश्चात् सरकार ने क्या कार्यवाही की है ?

अब मंत्रालय में उप-मंत्री (श्री बाल-गोविन्द वर्मा) : (क) और (ख). जी, नहीं। प्रत्येक अधिसूचित रिक्ति के लिए, रोजगार कार्यालय में पंजीकृत सभी उपयुक्त उम्मीदवारों पर विचार किया जाता है और पंजीकरण में

वरीयता एवं उपयुक्तता के अनुसार पंजीकृत व्यक्तियों का नियोजन के पास सम्प्रेषण किया जाता है। अतः सामान्य रूप से प्रत्येक रिक्ति की और जनता का ध्यान दिलाने की कोई आवश्यकता महसूस नहीं की गई है।

12 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED INCREASE IN THE ACTIVITIES OF REBEL NAGAS AND MIZOS

SHRI TARUN GOGOI (Jorhat) : I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon :

Reported increase in the activities of rebel Nagas and Mizo hostiles and the recent attack by Mizo hostiles on the Lt. Governor of Mizoram on 11th March 1974.

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN) : Sir, there has been some increase in the activities of the underground Nagas as evidenced by an increase in the number of violent incidents in February and March, 1974.

There has also been violence by miscreants in Mizoram. Some Mizo miscreants ambushed and opened fire on the convoy consisting of Lt. Governor, Mizoram and his escort at about 0915 hours on the 10th March, 1974, about 37 Kms. from Aijal on the Silchar-Aijal Road, when the Lt. Governor was returning from tour. He sustained bullet injuries on the right leg. Besides him, the security officer also received injuries in the left arm. The driver escaped with minor injury. The escort party returned the fire, but the miscreants escaped. The Lt. Governor and the other injured persons were immediately treated at the Military Hospital, Aijal and are progressing.

The Governments of Nagaland and Manipur, Mizoram Administration and

[Shri F. H. Mohsin]

the Security Forces are maintaining utmost vigilance. Security measures have also been tightened to deal firmly with the unlawful activities of underground Nagas and Mizos.

**SHRI TARUN GOGOI :** It has been a matter of great concern that there has recently been an increase in the unlawful hostile activities of Mizos in Nagaland, particularly, after a brief spell of improved situation prevailing in Nagaland and there has been more firing, more ambush and more killings of the people including military, civilians and officials and destruction of property also.

It appears that there is a lacuna in the Intelligence Department and slackness in the vigilance and complacency on the part of the Government and there was a wrong assessment of the situation. Otherwise, a former Governor, Shri B. K. Nehru, while proceeding to London, at Calcutta could not have said that "Naga insurgency has been contained; it has really been ended," and from this incident it appears that he was not informed properly by the people of the Intelligence Department.

It appears that the new UDF Government headed by Mr. Vizol has some links with the underground Nagas. They are in favour of a dialogue with the Naga underground to arrive at a permanent solution. May I know whether it is correct that the election of Mr. Vizol as leader of the Assembly Party had been kept a secret until approved by Mr. Phizo? Why had the Governor of Assam, Nagaland and Manipur to take an assurance from Mr. Vizol that he stood by the Constitution and the integrity of the country, in order to allow him to form the Ministry after the UDF Party has been allowed to contest the elections and after having been elected as a member of the Nagaland Assembly Party?

Thirdly, these underground activities are not only confined to Nagaland and Mizoram. It has spread to Manipur also and there is every possibility of their spreading these hostile activities to other parts of the country also, par-

ticularly, in the North-Eastern region and I have every suspicion that it is a part of a much bigger plan of external forces to create chaos and disturbance throughout the north-eastern region of the country....

**SHRI PILOO MODY (Godbra) :** Which are those forces?

**SHRI TARUN GOGOI :** The forces will be disclosed by the Government.

Then, after the emergence of Bangla Desh, an impression has been created that the links of the underground with China and Pakistan have been disrupted, that there was a stoppage of arms and ammunitions to these underground people. But the subsequent and the recent events have proved that the undergrounds still have their links with these two foreign countries and they are still receiving arms and ammunition. It has also been confirmed by the statement of the former Chief Minister of Nagaland, Mr. Hokishe Sema who himself stated at Calcutta that 500 underground Nagas led by Zashi Mure were getting arms and ammunition from China and were trying to create trouble before the then forthcoming General Elections. If it is true what action has been taken and do the Government propose to take up the matter with these two countries concerned and whether any protest has been lodged so far?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) :** It is not correct to say that there has been any lack of intelligence and that it is because of the lack of intelligence that these incidents have taken place. These incidents have taken place in spite of all precautions and all security arrangements that we have made and, the security arrangements have been tightened from time to time and utmost vigilance is being maintained. But, in spite of this, these incidents took place. May be because of the elections there was a spurt slightly in Nagaland. But, the situation is well in hand and our security forces are quite capable of dealing with any situation that may arise.

As regards the UDF Government that has been formed, I would only like to say that the Chief Minister as well as the Governor have made it very clear that the situation would be properly handled. The Chief Minister, Shri Vizol, in his broadcast as well as during his talks with the Governor, has given a full assurance that he would encourage constitutional procedures and that he would work within the Constitution and the laws of the country and I think there is no reason why we should not believe it.

We have had three elections in Nagaland and through the democratic process, elected representatives and governments have been formed and we do hope that the UDF Government which has now come into power would also work for the peace and prosperity of Nagaland and would not encourage lawless elements and would fully co-operate with the Governor in maintaining peace in that very vital area.

The hon. Member has observed that it seems that there are some external forces which are responsible for this spurt in violence in Nagaland, Manipur and Mizoram. I do not know what he means by external forces. But the Government is fully aware of the situation. For example, last year we had information that some Naga hostiles had gone to China or that they were coming back from China or trying to cross the border and, action was taken and is being taken to see that this sort of border violation does not take place. We are receiving full co-operation from the Governments of Bangla Desh and Burma in tracking down these insurgents and I hope, with their co-operation, we can feel assured that the territory of Bangla Desh and Burma will not be allowed to be used for anti-Indian purposes.

MR. SPEAKER : Shri Laskar—not here.

Shri Kachwai—also not here.

Shri S. M. Banerjee.

SHRI S. M. BANERJEE (Kanpur):  
In the statement it has been clearly  
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mentioned by the hon. Minister that there has been some increase in the activities of the underground Nagas as evidenced by an increase in the number of violent incidents in February and March 1974.

Although he had assured the House that every step was being taken to see that the activities did not increase and also to see that these underground Nagas came to their senses, I want to know whether it is a fact that these hostile Nagas—underground Nagas—have a regular contact with their leader, Shri Phizo and that contact has not yet been broken by Government. Is it also a fact and has his attention been drawn to various news that a certain foreign agency—I am not talking of China or Pakistan, I am talking of C.I.A. activities—is doing these with a view to creating tension on our borders? If so, whether any inquiry has been made by the Intelligence Department of our Government? If it is not inconvenient, he may kindly inform this House about the result of that investigation. My questions are :

1. Whether contact with Mr. Phizo has been broken or not;
2. Whether visible or invisible hands of the C.I.A. are involved in these activities.

I request the hon. Minister to take this House into confidence and let us know what concrete steps have been taken by Government in this regard.

MR. SPEAKER : Mr. Banerjee, today you are unusually very brief.

SHRI RAM NIWAS MIRDHA : The first point that the hon. Member raised was regarding the contact with Mr. Phizo and why that contact has not yet been broken and whether the U.D.F. is in contact with Mr. Phizo or not.

All I can say is this. We should trust our democratic and Constitutional process to sort this out. The contact with one person or another is not so important as the repercussions in a concrete form that it will have on the actual situation that is prevailing there. We

[Shri Ram Niwas Mirdha] are fully vigilant and we would see that peace is not disturbed and these contacts do not result in the stepping up of hostile activities.

Another point that was made by him was regarding the foreign agency like the C.I.A. He wants to know whether that is operating in that area and if so, what action Government is taking to stop this.

We are not aware of any foreign agency including C.I.A. that is operating there. The situation is being kept under watch. We are vigilant about this to see that no hostile forces from across the border or a foreign inspiration enables them to create trouble there. We are fully vigilant about it. Our Intelligence is also fully competent to handle the situation; our security forces are there to take note of the situation as it may arise

SHRI ARJUN SETHI (Bhadrak) : Mr. Speaker, Sir, it is encouraging to note that Government has taken enough steps to contain these hostile activities of the Mizos and Nagas in these hilly areas of our country. But, if you look at the figures of such incidents that have occurred, comparatively, since 1972, it is rather increasing point in 1972, the number of violent incidents in Mizoram was eight; in 1973, it was nineteen. And, in this year, for the first three months, upto now, there have been three incidents. Sir, I think, although the Government has tightened the security measures yet these measures are not sufficient enough to deal with this situation. Therefore, I would like to know from the hon. Minister what specific measures the Government is likely to take so that this situation is no more there? Moreover, I would like to know from the hon. Minister from which source these Mizo and Naga hostiles are getting arms and equipment and training? Previously, it is known that they were getting arms, equipment and training from China and erstwhile East Pakistan. Since East Pakistan is no more there and our friendly country Bangla Desh is there may I know from which sources they are getting these weapons now? Further it is said that

they have taken shelter in the hilly tracts of Burma and especially in the Chittagong area of Bangla Desh. I would like to know what steps our Government have taken with the Bangla Desh government to see that these hostiles are taken to task?

SHRI RAM NIWAS MIRDHA: The concern shown by the hon. Member and other Members regarding the security of the North-eastern region is natural and in a way welcome. It is true that the number of incidents have of late increased but one of the reasons could be the elections that were coming and the attempt by these lawless elements to create a situation of terror so that people may not participate in voting. But there was very massive turn-out on the occasion of the elections and the elections passed off more or less peacefully. But merely the security aspect will not solve the problem. While on the one hand we are trying to meet the situation by force of arms by deploying police, border security force and military at the same time our policy is that these wayward elements should be encouraged to come out and join the mainstream of life of the State. I think these elections have proved to be an important step in that process. I think we can fully hope that the U.D.F. government which has come into power will act with fully force to put down these lawless elements and would encourage these people to relinquish the ways of insurgency and join the normal political and economic life of the country. As regards the source of arms some arms did trickle from Bangla Desh side. It happened when the Bangla Desh operations were going on. Bangla Desh government is fully cooperating with us and they have assured us they would not allow their territory to be used for this.

12.19 HRS.

#### PAPERS LAID ON THE TABLE

COMPTROLLER AND AUDITOR GENERAL'S REPORT RE. HINDUSTAN ANTI-BIOTICS LTD. FOR 1970-71

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : I beg to lay on the